PRIVATE SECURITY AGENCIES (REGULATION) ACT, 2005

2604. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government proposes to establish independent Regulatory Authority to regulate the implementation of Enforcement of Private Security Agencies (Regulation) Act, 2005;

(b) if so, the details thereof;

(c) whether the Government has any proposal to enhance the present percentage of Foreign Direct Investment i.e., 49% in this particular sector; and

(d) the number of registered Private Security Agencies are operating in the country presently and the details thereof, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)

(a) & (b): No Sir. There is no proposal to establish independent Regulatory Authority to regulate the implementation of enforcement of Private Security Agencies (Regulation) Act 2005 [PSAR Act]. Under the PSAR Act, the Controlling Authorities appointed/designated by the State/UT Governments are responsible for grant of licence and for regulation of private security agencies in the respective State/UT.
(c): No such proposal is under consideration of the Government to enhance the existing sectoral cap of Foreign Direct Investment in private security agencies.

(d): The data pertaining to the number of private security agencies in the country is not maintained centrally. This data is maintained at the level of State/UT. However, in the year 2019, the Government of India has developed a ‘Private Security Agency Licensing Portal’ to facilitate the States/UTs for online issue and renewal of licence to private security agencies. As per the web portal, there are 21879 licenses of Private Security Agencies as on 14.12.2023. The State-wise list of licenses of Private Security Agencies is at Annexure.

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Numbers of private security agencies in the country, State/UT-wise:
(as per the database on the web portal psara.gov.in as on 14.12.2023)*

<table>
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<tr>
<th>S. No.</th>
<th>Name of State/UT</th>
<th>No. of licence</th>
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<td>1</td>
<td>Andaman &amp; Nicobar</td>
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**All States and UTs** | **21879**

*As the data is dynamic and maintained at the level of State/UT Governments, the actual figures may differ from the information registered on the portal.